

jITEM NO.48

COURT NO.8

SECTION X

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS
I.A. NO. 4 IN CIVIL APPEAL NO(s). 5987 OF 2007

PUBLIC SERVICE COMMISSION,UTTARANCHAL

Appellant (s)

VERSUS

MAMTA BISHT AND ORS.

Respondent(s)

(appln. for impleadment with office report)

Date: 27/07/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
[IN CHAMBERS]

For Appellant(s) Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s) Mr. Mukesh K. Giri, Adv. for
Mr. Mohan Pandey,Adv.

UPON hearing counsel the Court made the following

ORDER

I.A. No. 4 - application for impleadment is allowed.

(Pardeep Kumar)
Court Master

(Neeru Bala Vij)
Court Master